

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.543/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February 2018, 10.30 A.M

Name of the Company	SBER Bank-Versus-Varrsana Ispat Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. DRIPTO  
MAJUMDAR, Adv.

Corporate  
debtor

Dr. Rajin  
1/2/18

1. ARUN GUPTA, PCA  
2. WRISHIK GANGULY, Adv.  
3. GARGI ROY, Adv.

Ad. Anil Gach

Ad. Anil Gach  
1/2/18

ORDER

Ld. Counsel for the IRP as also Ld. Counsel for the Corporate Debtor are present.

Ld. IRP made a request that he may be permitted to file the Progress Report by the end of this month. Prayer is allowed. Progress Report may be filed by the end of this month.

List on 07.03.2018.

Sd  
(Jinan K.R.)  
Member (Judicial)

Sd  
(V.P. Singh)  
Member (Judicial)